

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. Company Appeal No. 02/(MAH)/2014  
CA No.

CORAM:

Present:

SHRI SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016

NAME OF THE PARTIES: Shri Sudhirkumar Gupta  
V/s.  
M/s. Visagar Polytex Ltd.

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1	Dr S.K. Jain	PCC for Reep Company	[Signature]
---	--------------	-------------------------	-------------

2	Adv. Jainam Chandrani a/w Adv. Chitrag Balsara ilb hexim Associates.	Adv for Petitioner.	J. Chandrani
---	--	------------------------	--------------

Common Order

CP No.04/111A/CLB/MB/MAH/2012

Company Appeal No. 02/58-59/CLB/MB/MAH//2014

At the request of the Petitioner, list this matter for hearing peremptorily  
directing the Petitioner side to argue this matter on the next date of hearing.

List this matter for hearing on 10.11.2016.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)